



2026:AHC:22630

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 4187 of 2025

Ratan Shankar Mishra And 3 Others

.....Petitioner(s)

Versus

Deputy Director Of Consolidation Varanasi And 4
Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Manvendra Nath Singh, Sr. Advocate
Counsel for Respondent(s)	:	Akhila Nand Pandey, C.S.C., Shyam Surat Shukla, Suresh Chandra Varma

Court No. - 55

HON'BLE CHANDRA KUMAR RAI, J.

1. The instant writ petition is allowed.

2. For order see order of date passed in Writ B No.2910 of 2018.

(Chandra Kumar Rai,J.)

January 29, 2026

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